

WOOLLEN JERSEY FOR BEARERS OF RAILWAY CATERING DEPARTMENT

SHRI M. P. BHARGAVA: *12. ^
SHRIMATI TARA RAM-
CHANDRA SATHE:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that only one woollen jersey is supplied to the bearers in the catering department of the Railways; and

(b) if so, whether Government consider the supply reasonable or sufficient?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAC; SINGH) : (a) One jersey every two years is supplied to bearers in places having both summer and winter.

(b) Yes.
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ALLOTMENT OF CARS

SHRIMATI TARA RAM-
613. CHANDRA SATHE-
SHRI M. P. BHARGAVA:

Will the Minister of INDUSTRY AND SUPPLY be pleased to state:

(a) whether any qualifications have been fixed for persons desirous of registering themselves for allotment of cars; and

(b) whether the financial soundness and capacity to maintain the car after its purchase by a person is taken into account in the matter of allotment of cars?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI BIBUDHENDRA MISRA): (a) Some specified classes of applicants like Members of Parliament, employees of the Central Government and Public Sector Undertak-

ings, foreign nationals, etc., are qualified for the allotment of cars from the Central Government quota.

(b) Yes. Sir.

PRODUCTION OF COLD ROLLED GRAIN ORIENTED ELECTRICAL STEEL SHEETS

614. SHRI JAGAT NARAIN: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether indigenous production of cold rolled grain oriented electrical steel sheets necessary for the indigenous electrical manufacturing industries, is likely to be progressively stepped up in the private and public sector steel plants;

(b) the present annual output of the said steel in each of the private and public sector steel plants and the present annual demand therefor; and

(c) the likely annual production in each of the steel plants and its estimated annual demand till the end of the Fourth Five Year Plan?

THE MINISTER OF STEEL AND MINES (SHRI N. SANJIVA REDDY): (a) to (c) The estimate of demand of cold rolled grain oriented electrical steel sheet* is under finalisation. The demand is however not likely to be large. There is no indigenous production of these sheets in India. The possibilities of their production, both in the private and the public sector, are being investigated.

ELECTRICAL STEEL MELTING FURNACES

615. SHRI JAGAT NARAIN: Will the Minister of INDUSTRY AND SUPPLY be pleased to state:

(a) whether it is Government's policy to encourage the setting up of private and independent electric steel melting furnaces all over India;

(b) if so, the number of units presently licensed to indigenously manufacture electric arc melting and electric induction melting furnaces and the capacity licensed for each of the units;

(c) the number of electric arc melting and electric induction melting furnaces already in operation in India; and

(d) Government's estimate of likely demand for each of these types of melting suits till the end of the Fourth Plan period?

THE DEPUTY MINISTER IN CHARGE, MINISTRY OF INDUSTRY AND SUPPLY (SHRI BIBUDHENDRA MISRA): (a) Yes, Sir.

(b) Three firms have been licensed for the manufacture of electric arc melting furnaces for a total capacity of Rs. 200 lakhs per annum. Three firms have been licensed for the manufacture of induction smelting furnaces, the capacity in each of these cases has to be determined yet.

(c) Information is not available.

(d) Not assessed so far.

COPPER DEPOSITS IN PUNJAB

616. SHRI S. C. DEB: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that copper deposits have been found by Geological Cell of the Punjab industries department in Lohaul and Spiti districts of the Punjab; and

(b) if so, whether the data available show any possibility of commercial exploration?

THE MINISTER OF STEEL AND MINES (SHRI N. SANJIVA REDDY): (a) and (b) Occurrences of copper ore have been recorded in these areas and detailed exploratory work is in progress. It is premature to assess the possibility of commercial exploitation at this stage.

ATHERTON WEST COTTON MILLS, KANPUR

617. SHRI S. C. DEB: Will the Minister of COMMERCE be pleased to state:

(a) whether the management of the Atherton West Cotton Mills, Kanpur is going to be handed over to a private board of directors from the Union Government management; and

(b) if so, under what terms?

THE DEPUTY MINISTER IN CHARGE, MINISTRY OF COMMERCE (SHRI S. V. RAMASWAMY): (a) and (b) A statement is attached.

: STATEMENT

i The Government of India handed back Messrs. Atherton West & Co. Ltd., Kanpur, to an elected Board of Directors on 13th February, 1965. The binding 'over was not subject to any terms, but before the handing over was done, the State Government had informed the Government of India that Messrs. D. port & Co. Ltd., Calcutta, who were proposed to be appointed as S. i, had redeemed the guarantee given by the State Government to the Central Bank of India for financing the mills and had absolved the State Government of all liabilities arising from the deed of guarantee. They had also furnished a 'Bank guarantee for repayment of all Government and semi-Government dues. In addition they had made provision for the necessary cash credit arrangements for the satisfactory working of the mills and had agreed to make necessary provision for the modernisation of the mills.

SUBSIDY FOR WORKING NO. 10B BHADUA PIT

618. SHRI BHUPESH GUPTA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the National Coal Development Corporation asked for any subsidy from the Coal Board for working No. 10B Bhadua pit;

(b) if so, whether the subsidy has been sanctioned; and

(c) whether in this connection there exists any difference of approach or policy between the Coal Board and the National Coal Development Corporation in regard to the question of subsidies to the mines under the National Coal Development Corporation?